

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3240
TO BE ANSWERED ON 16.12.2024

Aravali Mountain Ranges

3240. SHRI RAJKUMAR ROAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Supreme Court had issued directives for the constitution of a committee in May 2024 to identify the original topography of Aravalli Mountain ranges;
- (b) if so, the details of the report of the said committee;
- (c) whether the Government has any plan to check the indiscriminate mining and cutting of trees in the ranges of Aravalli Mountain;
- (d) whether the Government proposes to conserve this oldest mountain range of the country by conducting a survey in this regard;
- (e) if so, the time by which and if not, the reasons therefor and the details thereof; and
- (f) the original topography of Aravalli Ranges in Banswara Parliamentary Constituency along with the details of nature and heights of the hills of these ranges?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (e) The Hon'ble Supreme Court of India vide its order dated 09.05.2024 in W.P. (Civil) No. 4677/1985 in the matter of M.C. Mehta vs Union of India & Others directed the Ministry to constitute a committee to work out a uniform definition of the Aravalli hills and ranges. In pursuance of the directions of the Hon'ble Supreme Court of India in the said order, the Ministry had constituted a committee to work out a uniform definition of the Aravalli hills and ranges. The matter is sub-judice.
- (f) The Banswara Parliamentary Constituency consists of Banswara Division and Dungarpur Division. In Banswara Division, Aravali hill ranges is present in the Ghatol & Garhi ranges with the highest point at 610 metre. In the Dungarpur Division, Aravalli hill ranges is present in the Sagwara & Aatri ranges with highest point at 572 metre.
